

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 120/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

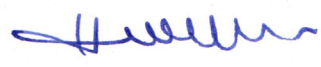
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Rajshila Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Hemant Selti	Adv.	
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Common Order

CSP 112/230-232/NCLT/MB//MAH/2017
CSP 113/230-232/NCLT/MB//MAH/2017
CSP 114/230-232/NCLT/MB//MAH/2017
CSP 115/230-232/NCLT/MB//MAH/2017
CSP 116/230-232/NCLT/MB//MAH/2017
CSP 117/230-232/NCLT/MB//MAH/2017
CSP 118/230-232/NCLT/MB//MAH/2017
CSP 119/230-232/NCLT/MB//MAH/2017
CSP 120/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 26.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)